GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA STARRED QUESTION NO.141 TO BE ANSWERED ON 27.07.2022

DOUBLING/ELECTRIFICATION OF VIJAYAWADA-NIDADAVOLU RAILWAY LINE

*141. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether an amount of Rs.1681 crores have been allocated in the Budget of 2022-23 for the Vijayawada-Gudivada-Machilipatnam-Bhimavaram-Narasapuram-Nidadavolu Railway line doubling and electrification work;
- (b) if so, the details thereof along with the total amount required for completion of the above works;
- (c) the details of budget allocated, spent and work completed on the above project since the approval of this project in 2011-12; and
- (d) the time by which the above project is likely to be completed?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF STARRED QUESTION NO.141 BY SHRI BALASHOWRY VALLABHANENI TO BE ANSWERED IN LOK SABHA ON 27.07.2022 REGARDING DOUBLING / ELECTRIFICATION OF VIJAYAWADA-NIDADAVOLU RAILWAY LINE

(a) to (d) Yes, Sir. Vijayawada-Gudiwada-Bhimavaram-Narsapur, Gudivada-Machlipatnam, & Bhimavaram-Nidadavolu doubling project of total length 221 km costing ₹4106 crore has been taken up. Project is on cost sharing basis with Govt. of Andhra Pradesh, in which Govt. of Andhra Pradesh is sharing 50% cost of Project. Anticipated cost of the project is ₹4106 crore and an expenditure of ₹3807 crore has been incurred upto March 2022. An outlay of ₹1681 crore (Capital ₹238 crore, Deposit ₹1381 crore and Extra Budgetary Resource (EBRIF) ₹62 crore) has been provided for the financial year 2022-23. So far Government of Andhra Pradesh deposited ₹289 crore out of their share.

The entire 221 km doubling has been completed and electrification work of balance 40 km length has been taken up.

Completion of a Railway project depends on various factors like expeditious land acquisition by State Government, forest clearance by officials of forest department, timely deposition of cost share by cost sharing authorities, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc. and all these factors affect the completion time of the project. With above constraints, every effort is being made to execute the project expeditiously.
